

(c) what is the cost of the plant and with whose collaboration the plant is being installed?

The Minister of State in the Ministry of Petroleum and Chemicals (Shri Alagesan): (a) Orders for the bulk of the machinery and equipment for the Antibiotics plant at Rishikesh have been placed. A portion of it has arrived at site and the balance would be received in accordance with the contracts placed.

(b) The plant is scheduled to be commissioned for trial production in the middle of 1966.

(c) It is being set up with the Soviet collaboration and the estimated cost (excluding township) is approximately Rs. 18.70 crores.

Ex-Hyderabad State Service Personnel

1539. { Dr. Melkote:
Shri Heda:
Shri Hanmanth Rao:
Shri Gulshan:

Will the Minister of Home Affairs be pleased to state:

(a) whether the Central Government gave an assurance to the Service Personnel serving the ex-Hyderabad State to ensure fair deal in integration of services and equation of posts on the eve of the merger of ex-Hyderabad State with Andhra State; and

(b) the progress made so far in this matter?

The Minister of State in the Ministry of Home Affairs (Shri Hathl):

(a) Under the States Reorganisation Act, the Central Government has to ensure fair and equitable treatment to all service personnel affected by the integration of States.

(b) Out of 868 representations received from concerned employees, orders were passed on 755 by 15th September, 1964.

Integration of Services

1590. { Dr. Malkote:
Shri Heda:
Shri Hanmanth Rao:
Shri Gulshan:

Will the Minister of Home Affairs be pleased to state:

(a) whether Government have received a copy of the judgment of the Andhra Pradesh High Court in W.P. No. 1187 of 1962, concerning integration of services and equation of posts among gazetted engineering personnel;

(b) whether Government have also received representations from the adversely affected engineers from Telengana region; and

(c) if so, the action taken or proposed to be taken in this regard?

The Minister of State in the Ministry of Home Affairs (Shri Hathl):

(a) Yes, Sir.

(b) Some representations were received.

(c) The representations and a copy of the judgment of the High Court were forwarded to the Central Advisory Committee for consideration and advice. Final orders will be passed on receipt of the recommendations of the Committee.

Non-Gazetted Engineering Personnel of Ex-Hyderabad State

1591. { Shri Heda:
Dr. Melkote:
Shri Hanmanth Rao:
Shri Gulshan:

Will the Minister of Home Affairs be pleased to state:

(a) whether a Common Gradation list of non-gazetted engineering personnel of the ex-Hyderabad State and Andhra Region was not prepared by the Andhra Government under the provisions of the State Reorganisation Act, till 1963;